

**COURT- 2**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 262 OF 2018**

**Dated: 24th October, 2019**

**In the matter of:**

**M.R.Shivaswamy**

**.... Appellant(s)**

**Versus**

**State of Karnataka**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **05.12.2019**.

**Court Master**

NR